

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. M.P. No.2414 of 2016**

Dr. Sarat Chandra Das -----  
..... Petitioner  
*Versus*  
The State of Jharkhand -----  
..... Opp. Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Niraj Kishore, Advocate  
For the A.C.B. : Mr. T. N. Verma, Advocate

**Order No.06 Dated- 08.07.2020**

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed as the last chance.

List this Cr.M.P. after a week.

Animesh/

**(Anil Kumar Choudhary, J.)**